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Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.No.2780/2004

Friday, this the 19<sup>th</sup> day of November 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Nazir Hussain  
S/o Shri Ibrahim Hussain  
R/o Village & PO Madhaul  
Distt. Muzzarpur, Bihar

..Applicant

(By Advocate: Shri Arun Bhardwaj)

Versus

1. Union of India  
through Secretary  
Ministry of Human Resources Development  
North Block, New Delhi
2. The Director  
National Council for Promotion of Urdu Language  
Ministry of Human Resource Development  
Department of Secondary & Higher Education  
Govt. of India  
West Block-1, Wing No.6  
R.K.Puram, New delhi-66

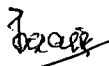
..Respondents

**ORDER (ORAL)**

**Justice V. S. Aggarwal**

Learned counsel for applicant states that he would prefer an appeal against the order of 28.4.2004 and thereafter, if he has any grievance, he would take recourse under the law.

2. Allowed as prayed. Dismissed as withdrawn.



( S. K. Naik )  
Member (A)

/sunil/



( V. S. Aggarwal )  
Chairman